NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 22/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: CP/136/CAA/2017

NAME OF THE TRANSFEROR

: OCL INDIA LTD & TRANSFEROR 2 **TRANSFEROR 3** TRANSFEROR 4

NAME OF THE TRANSFERRE

: ODISHA CEMENT LTD

UNDER SECTION

: 230

S.No. NAME (IN CAPITAL)

SIGNATURE

REPRESENTATION BY WHOM

MICANNAN

Regional Director, me A.

K. MANIVANNAN

AR FOR OL

ORDER

Counsel for petitioner present and prayed for time to make submissions. Joint Director representing the Regional Director present. Representative of the Official Liquidator present. Time extended at request. Put up on 30.11.2017.

-sel-

S Vijayaraghavan Member (Technical) -sel-

K Anantha Padmanabha Swamy Member (Judicial)